

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: DeSimran Cartons Private Limited Date of Commencement of Liquidation: 28-03-2022; List of Stakeholders as on Date: 21-12-2022; Name of IP: Mr. Vivek Murlidhar Dabhade; Process Number: 1; Last 5 digit of registration number: 10570

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				583836.22				NA
3	Secured financial creditors	3	352607287.25	3	352607287.25				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	9	6794227	0	0			6794227	Annexure 6
7	Operational creditors (Government Dues)	1	18518462	1	18518462				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	1675118	0	0			1675118	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		15	379595094.25	4	371709585.47	0		8469345	